SHRI D. THE NGARI: We were told that after March the issue will be reopened. Now we wane to know if the Government has ascertained the total membership of the unions who are in favour of depositing this D.A. amount in Provident Fund and what is the membership of those unions who want cash payments.

SHRI MORARJT R. DESAI: I do not want the unions to fight.

ALLOTMENT OF ACCOMMODATION IN R. K. PURAM

*40. SHRI A. G. KULKARNI:! SHRI M. M. DHARIA: SHRI G. R. PATIL:

Will the Minister of WORKS. HOUSING AND SUPPLY be pleased •to state:

(a) whether it is a fact that Gov ernment Servants were made to sign in token of having accepted the oiler of accommodation in sector 8 of R. K. Puram, New Delhi where there is no electricity and there is , acute water shortage;

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- (b) whether it is also a fact that one of the clauses of conditions sti pulates that the electricity would be ; supplied only in a year's time;
- (c) if so, the reasons for the insertion of such clause in the conditions of offer:
- (d) what impediments and handicaps are in the way of providing electricity immediately; and
- (e) the steps taken by Govern- | ment to provide electricity immediately in order to avoid undue

The question was actually asked I on the floor of the House by Shri A.] G. Kulkarni.

hardships to the occupants of accommodation during the ensuing summer?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS. HOUSING AND SUPPLY (SARDAB IOBAL SINGH): (a) and (b) Hav ing regard to the acute shortage of persistent quarters and demand from employees, it was decided to of allotment unelectrified make quarters Sector-VIII. in Ramakrishnapuram. Such allotment* were made only to those who had shown their willingness in advance to accept such quarters. Water supply is available on restricted basis. The first batch of quarters was allotted on 30th October, 1967.

It was made clear to the applicants before they gave their acceptance, that it might take about a year or so to provide electricity. But clue to strenuous efforts electricity has been made available to the first batch of quarters on 13th April, 1968.

(c) to (e) There was disagreement between the Delhi Electric Supply Undertaking and Government over the basis of payment to be made to the Undertaking for electrification work. After a good deal of persuasion, Delhi Electric Supply Undertaking agreed to start work and the electrification work in S. VIII has been completed. They have already started giving domestic connections 01 receipt of applications from the allottees.

SHRI A. G. KULKARNI: In view of the f't that the agreement has been to the effect that within a year they were going to provide electricity and water, does the Government know that *to:* the last three days there is not even a drop of water available in Rbunakrishnn-puram, Sectors VIII and IX? Why should the tenants be under duress because your negotiations ' with the Delhi Administration failed on electricity account? What is the

reason wny. these tenams staying in those areas are not getting electri-city? There is no fan in this hot i wheather. There is no water. What I steps the Government proposes to take to help these tenants?

SHRI JAGANNATH RAO: It is not due to lapses of the Ministry. The service connections for water and electricity have not been provided for by the Delhi Municipal Corporation. We have been corres ponding with them. Somehow or other the matter came to some stalemate. It is also a fact that water-supply in Ramakrishnapuram, Sectors VIII and IX, is not very satisfactory.

SHRI A. G. KULKARNI: Not a drop of water

SHRI JAGANNATH RAO: Please allow me to finish. There has been practically no supply of water at all for the last few days. On Sunday night about 12 o'clock resi some dents came and saw me. The next morning, morning, that is yesterday I went and sent my Engineer and we made some arrangement. The real difficulty is the water main which comes from the reservoir is only 6 inches in diameter. So the pressure is not there. The valves are also being throttled. The En gineer of the D.M.C. was called and we came to an arrangement that the water should be allowed to flow. We ha^e also kept two generators work I understand that the watersupply was sufficient by yesterday evening. I also to the engineers to have hand pump because the sub-soil water is very high, and they can have a hand pump and water could be utilised for washing and bathing purposes. I hope the position would improve.

SHRI M. M. DHARIA: Madam, the fact as has been narrated by the hon. Minister would reflect inefficiency on the Government itself. When the whole constiuction was undertaken by the Government, why

negotiations did not take place with the Delhi Corporation, why arrangements regarding supply of electricity and water were not then made? Mow to say we are trying to make arrangements casts a reflection on the efficiency of the Government, itself. What action is "being taken against those officers who are responsible for these things. There is not a drop of water there for the last three days. Those people are coming to us . . .

THE DEPUTY CHAIRMAN: What is your question?

SHRI M. M. DHARIA: Those officers who are responsible for not making the supply, those officers who have not taken care to see that supply is given—what action is against them by the hon. Minister?

SHRI JAGANNATH RAO: In 1965 the matter was taken up with the Delhi Municipal Corporation. The buildings were completed some time in 1966, but unfortunately they did not give the connection as promised. When I took charge in March last, I took up the question...

THE DEPUTY CHAIRMAN: The point, is when the township was planned, why was not watersupply arranged.

SHRI JAGANNATH RAO: The Delhi Municipal Corporation promised to give the service. They failed to give. They had no money.

SHRI A. G. KULKARNI: On a point of order, Madam. It is not a question of this Minister or that Minister. The question is whether it is not Government's responsibility.

THE DEPUTY CHAIRMAN: That is no point of order. He is finishing.

SHRI JAGANNATH RAO: Because the Government is responsible, the Ministry is responsible, I took up the question. I did not allow the matter

to lie low. I took up the question, I took steps to see that service connections are given. Because of my efforts something has been done

Oral Answers

SHRI M. M. DHARIA: Madam Deputy Chairman, my question was, as was rightly put by you again, why, at the time the building construction was undertaken, no negotiation was •made with the Municipal Corporation. Arrangements should have been made at that time. After the completion of the construction of buildings, approach to the Corporation was wrong. What were the officers doing? Against those who were responsible for not making this arrangement, what action was taken?

SHRI JAGANNATH RAO: In 1965 this matter was taken up. Before the construction of !he buildings was started, the DMC promised to give service connection. They "could not give. The officers, they are not in ha Ministry.

THE DEPUTY CHAIRMAN: What action was taken?

SHRI JAGANNATH RAO: The Chief Engineer is not there.

SHRI M. M. DHARIA: Madam Deputy Chairman, you will excuse me. We are not satisfied with the reply of the Minister. What we want to know is...

THE DEPUTY CHAIRMAN: I have asked him what action the Government plans to take against those...

SHRI M. M. DHARIA: He should make a statement in the House.

THE DEPUTY CHAIRMAN: Yes.

SHRI- JAGANNATH RAO: The Chief Engineer has retired.

(Inte?riiptio?is)

SHRI G. R. PATIL: May I know from the hon. Minister the rent charg-

the fact that water and electricity are not available, whether the Government is willing to reduce the rent?

to Questions

SARDAR IQBAL SINGH: No, Madam.

SHRI A. P. JAIN: In view of the fact that electricity and water are absolutely necessary, will the Government see that in future no allotment is made unless electricity and water are available?

SARDAR IQBAL SINGH: We have accepted that water and electricity are a necessity. Restricted water supply arrangements were made and then the allotment was made. Regarding electricity it was made clear to them before allotment that in the allotment there will not be any electricity and that those persons out of the 60,000 who want to accept these, houses under this condition, they can go...

(Interruptions)

SHRI A. P. JAIN: This is hardly an answer to my question. My ques was whether the Government will not make in future any allotment unless electricity and water are made available, and there is no

THE DEPUTY CHAIRMAN: What steps are being taken to supply water in the normal way?

SARDAR IQBAL SINGH: We have I mentioned that steps are being taken. have provided two standly generators to give restricted water supply .. .

(I?tterruptions)

THE DEPUTY CHAIRMAN: Order, order. Let him finish. Sardar Iqbal Singh, have you finished answering?

SARDAR IQBAL SINGH: Regarding the water supply . . .

(Interruptions) THE DEPUTY

CHAIRMAN; Let us

SARDAR IQBAL SINGH: So far as electricity is concerned, to those who had applied for the allotment of these houses it was made clear that it would take a year's time to supply electricity. If somebody comes and says, I am ready to have this Government house on this condition because my condition is such, I do not have any living accommodation, then 1 have to decide whether to allot or to wait for one year. And there was criticism in this House and in the •ther House....

Oral Answers

(Interruptions)

THE DEPUTY CHAIRMAN: Order, I order. By everybody standing up, | R. K. Puram is not going to get water.

SHRI C. D. PANDE: Madam, this is not the first time that this question has come up. Even in the days of Mr. Mehr Chand Khanna, similar questions and complaints were heard in the House that there were houses constructed which were not given electricity and water for three years, that property worth Rs. 40 lakhs was lying at one place vacant for four years or so. And at that time also there was a great furore in the House as it today. In a planned economy we stand by the Plan-if in a small sector of housing we cannot coincide electricity and water with the construction of houses, is it worthy of our planned economy? May I know whether Government will take care I that housing and electricity and water go side by side?

SARDAR IQBAL SINGH: That is an accepted principle. And even before we started construction, we had asked the DMC and they had pro- mised to give us electricity and water i supply after some time. They could not fulfil their promise...

(Interruptions)

THE DEPUTY CHAIRMAN: Please, i I do not think that promises would do. You should see that all amenities for human living are made possible i before you build a township.

Next question.

SHRI A. P. JAIN: On a point of order. The question is about the future policy and the Minister has answered about what has been done. Let it be made clear what is going to be the policy in future, whether allotments are going to be made the condition that electricity will supplied after a year or after two years. Let it be clearly stated what is going to be the future policy. That was my question and that was also Shri Pande's question.

SARDAR IQBAL SINGH: That is a suggestion for action. We will certainly look into it.

(Some hon. Members stood up)

डा० हरिबंश राय बच्चन : मैं एक बात पूछना चाहता हूं कि अगर कोई इमरजेंसी आ ही जाय ि पानी न मिल सके तो सरवार के पास क्या कोई

THE DEPUTY CHAIRMAN: All cannot stand up.

SHRI CHANDRA SHEKHAR; I want to give one information. On a point of information, three years back, the Public Accounts Committee...

SHRI SUNDAR SINGH BHANDARI: Madam, you have called Che next Question.

श्री राजनः रायमः । क्या यह पालि ::-मेंटरी डीसेंसी है !

SHRI CHANDRA SHEKHAR: All right, I will abide by your verdict.

श्री रजन रायगा : चत्र शेवर को कहने दीजिये पालि । मेंटरी डीनेंसी में ब्राता है।

THE DEPUTY CHAIRMAN: Order, order. Sardar Narindar Singh Brar.

SHRI M. M. DHARIA: Madam, you have called the next question. But will the hon. Minister assure us mat till the time arrangements are made, water will be supplied in tankers. The point is that they should •spply water through tankers immediately.

Oral Answers

SHRI JAGANNATH RAO: That is being done.

SMUGGLED CHINESE SILVER COINS IN **DELHI MARKET**

- •41. SARDAR NARINDAR SINGH BRAR: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that Delhi's bullion market is flooded with smug gled Chinese silver coins as reported in the "Indian Express" dated the 11th April, 1968; and
- (b) if so, the details thereof and the reaction of Government thereto?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b). Reports received indicate that there is some smuggling of Chinese silver coins across the IndoNepal border. These are melted into crude silver ingots and thereafter disposed of as such. A few of these Chinese silver coins may have found their way in the Delhi Bullion market although no seizures of these have been effected. There is no indication of any large-scale inflow of the Chinese as such into the Delhi bullion market.

The Government have taken special steps to tighten its preventive control nd have further alerted the Customs staff to be more vigilant in the matter.

- ردار نویندر سنکه برار: مین صرف يه يوجهذا جاهونكا كه كيا أس معامله میں کوئے رید کے گئے - یہ جو سامان یین ، تاریح وغیرہ آتے هیں ان کے لئے

منستلو صاحب نبهي دينه ليس كه كنني پینیں اور کتنی چیزیں ایسی بازار میں ملتی ھیں - تو ان کے لئے آپ نے کوئی رید وغیرہ کی مے یا نہیں ?

to Questions

्रसिरदार नश्च्य सिंह बार: मैं सिर्फ यह पूछना चाहंगा कि क्या इस मामले में कोई रेड की गई है? यह जो सामान पेन. टार्च वर्गरा आते हैं उनके लिये मिनिस्टर साहिब कभी देख लें कि कितनी पेने ग्रौर कितनी चीजें ऐसी बाजार में मिलती है तो उनके लिये ग्राप ने कोई रेड वगैरा की है या नहीं ?

श्री मोरारजी श्रार० देसाई: ग्रगर माननीय सदस्य कोई खबर देंगे तो रेड जरूर करेगे।

SHRI LOKANATH MISRA: The point is that Chinese-made pens and torch lights and other commodities are so much flooded in the market that even if the hon. Deputy Prime Minister goes, probably he can purchase one from any one of the markets here. Madam, this is a very serious thing, and the Deputy Minister here tries to take it very lightly. How is it that markets are flooded with so many Chinese articles and even than the Government of India is unaware of the fact? Have they taken these facts into consideration that the markets are. flooded with Chinese pens and have they tried to find out the source of these things? This is one of the things which must be seriously looked into because money transactions between China and India are also involved in it. There is some racket going on in this country. Who are involved in Indian money going from India to China and Chinese money flowing from China to India?

SHRI MORARJI R. DESAI: I have heard with great attention the lecture given. ..

1 Hindi transliteration.